

Flyover Bridges at Railway Stations in Bihar

8786. SHRI HUKUMDEO NARAYAN YADAV: Will the Minister of RAILWAYS be pleased to state:

(a) whether the traffic from Darbhanga city to Madhubani, Nirmali and towards east has to cross the Darbhanga-Sitamari and Darbhanga-Jayanagar-Nirmali railway lines near the station itself;

(b) whether traffic remains blocked for hours at these places;

(c) if so, whether Government propose to construct a flyover there; and

(d) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI AJAY SINGH): (a) Yes, Sir.

(b) No, Sir. There is, however, some detention to the road traffic at these locations during the passage of trains.

(c) No, Sir.

(d) The Railways can undertake construction of the desired flyover only after a firm proposal therefor is sponsored by the State Government duly consenting to bear its cost as per rules.

[English]

Staff Quarters in Dahod (W. R.)

8787. SHRI SOMJIBHAI DAMOR: Will the Minister of RAILWAYS be pleased to state

(a) whether the tiled roofs of 1500 railway staff quarters in the railway colony, Freelandgunj, Dahod, Western Railway are

in a dilapidated condition and the employees are living there in lurking fear of accidents;

(b) whether any definite programme has been chalked out for their replacement and funds sanctioned for the purpose; and

(c) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI AJAY SINGH): (a) 911 quarters with tiled roofing were identified requiring replacement of roof in Freelandgunj, Dahod railway colony. Replacement of roofs has been taken in hand on a programmed basis. There is no fear of any accident.

(b) and (c). Out of 911 quarters, roofs of 265 quarters have already been replaced. Work of replacement of roofs in 92 more quarters has also been sanctioned. Roofs of all the remaining quarters are programmed to be replaced during the next five years, subject to availability of funds. During the last three years, Rs. 4.5 lac have been sanctioned for this purpose.

Interim Relief Admissible in I.A.A.I.

8788. SHRI RAMJI LAL SUMAN: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether interim relief is admissible to the unionised cadres of the International Airports Authority of India;

(b) if so, since when it is admissible; and

(c) if not, the reasons therefor?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) to (c) According to the conditions stipulated by the Bureau of Public Enterprises, Ministry of Industry, for payment of interim relief w.e.f. 1.1.86, the